## NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH ATTENDANCE SHEET OF THE HEARING

## BEFORE HON'BLE SHRI. M. K. SHRAWAT, MEMBER (JUDICIAL)

Company App	lication No. :	, ,	1 / NCLT/MB/20 //6
Name of the Company : UA Information Systems Pitul			
Date of Hearin	g: 09-02	-17 Gat	1030 Au
Section of the Companies Act, 1956 : 621A U/s.			
Section of the Companies Act, 2013: 441 U/s. 92(159)			
Sr. No.	Name (Capital Letters)	· Designation	Signature
6.	ABHAY WADHWA i/b PRA(HI WAZA)	LIAR	AI hadha
	Aw. for Applicant		

## Compounding Application Nos. 4 to 7 of 2016

The Learned Representative of the Applicant is present and has stated that the matter be adjourned on personal ground of the Advocate. Time is granted. Let the matter be enlisted for hearing on 16<sup>th</sup> of February 2017.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

 $\mathcal{G}^{\text{th}}$  February, 2017.